## 377 Blotting to Commission C

MR. SPEAKER : About that the Minister agreed. He must come forward with a statement.

SHRI K. RAGHURAMAIAH : The usual practice is that I convey to the Minister concerned what he has actually said. The Minister has to take action.

SHRI S. M. BANERJEE : I am not making a statement today. On that day you were very angry and so was I. Ultimately, when I cooled down, you were kind enough to direct the Minister to make a statement.

There is a serious situation in Kanpur, in the whole of U. P., affecting two lakhs of workers, and the Minister goes on merrily, he has no time to make a statement He may have no respect for me, but he should have respect for you I request you to see that he makes a statement.

MR SPEAKER : Before this observation came from you, I have already directed him.

SHRIS M BANERJEE : You suspend the Minister for a day

MR. SPE4KER : In view of this particular practice that after your statement about the business for the coming work, Members raise their questions, you must have a new portfolio of only a Minister of Statements. Or it should be directly under the Speaker.

PROF. MADHU DANDAVATE : I did not press my adjournment motion when you categorically directed the Minister so make a statement. Our Minister of Parliamentary Affairs should take note of this direction.

12.53 hrs.

ELECTION TO COMMITTEE

CENTRAL ADVISORY BOARD OF EDUCATION

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE

## DEPARTMENT OF CULTURE (SH

D. P. YADAV) : I beg to move :

- "That in pursuance of paragraph 5(3) (a) of the latr Department of Education, Health and Lands Resolution No. F/122-3/35-E, dated the 8th August, 1935, as amended from time to time, the members of this House do proceed to elect, in such manner as the Speaker may direct, four members from among themselves to serve as members of the Central Advisory Board of Education, subject to the other provisions of the said Resolution."
- MR. SPEAKER : The question is : "That in pursuance of paragraph 5(5)(a) of the late Department of Education, Health and Lands Resolution No. F/122-3/35-E, dated the 8th August, 1935, as amended from time to time, the members of this House do proceed to elect, in such manner as the Speaker may direct, four members from among themselves to serve as members of the Central Advisory Board of Education, subject to the other provisions of the said Resolution."

The motion was adopted

## 12-54 Hrs.

DEMANDS FOR GRANTS, 1975-76-

MINISTRY OF DEFENCE-contd.

, भी विश्वनाय • राय (दे वार्या) :, अध्यक्ष महोदय में भारत को उत्तरी मीमा की तरफ सदन को ध्यान आंकपित कर रहा था । उस सबघ में मैं ने चर्चा किया कि उत्तर मे चीन जपनी सामरिक शक्ति को बढ़ाता जा रहा है। सामरिक शक्ति अपने राष्ट्र की रक्षा के लिए अगर वह बढाता तो हमें चिन्ता नहीं होती जेकिन वह तो शक्ति बढ़ रही है हमारी बिलकुल उत्तरी सीमा के निकट। तदन को मासूम हैं कि नैपास एक बहुत छोटा सा देश है। उस के उत्तर की तरफ तिब्बत की तरफ से काठमांडू तक चीन ने जो सड़क बना सी है उस के अलावा भी अभी हाल में चौ समाचार मिले हैं उस के अनुसार इक दें मार नहीं बर्क्ति प्याह वीस सड़क है सिक्सन